

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2102
(To be answered on the 3rd August 2015)**

CODE SHARE AGREEMENTS SIGNED BY AIR INDIA

2102. SHRI M.B. RAJESH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Air India has signed code share agreements with other airlines;
(b) if so, the details thereof;
(c) whether these code share agreements have benefited Air India in enhancing revenue and improving financial position; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b): Yes Madam. Air India has signed code share agreements with 14 (fourteen) foreign airlines, which include block space as well as free flow code sharing.

(c) & (d): Yes Madam. There has been a consistent improvement in the Revenue earned as well as the financial position of Air India over the past few years. The revenue earned in last three years are as under:

2012-13: Rs. 16072 crore

2013-14: Rs. 19093 crore

2014-15: Rs. 19514 crore (provisional).
